

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

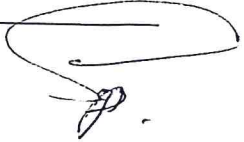


**COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 03-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

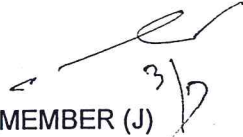
|        | T.P No. | Purpose | Section    | Name of the Parties                           |
|--------|---------|---------|------------|---|
| 120/16 | 175/17  | Hearing | 391<br>394 | Trelleborg Industrial Products India Pvt.Ltd. |

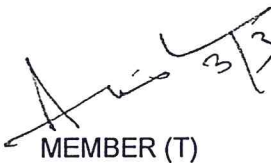
SL.NO. NAME (IN CAPITAL) DESIGNATION

| SL.NO. | NAME (IN CAPITAL)<br>&<br>PHONE NUMBER | REPRESENTATION TO WHOM |             | SIGNATURE   |
|--------|--|------------------------|-------------|---|
|        |  | (Petitioner)           | Respondent) |   |
| 1.     | SAT. P. BHAN<br>SPT leg of             | Advocate R. pram.      |             |    |
| 2)     | Prema. Hatti<br>C.G.C                  | Advocan for            | ROC/RO      |    |
| 3)     | Varanath Kumar<br>Assistant            | o/o OL                 |             |  |

Counsel for petitioner is present. Heard him. Smt. Prema Hatti, Central Govt. Counsel, appearing for ROC and RD and Assistant from OL office is also present. Heard them.

For consideration, posted to 17.03.2017.

  
MEMBER (J)

  
MEMBER (T)